



# ITR-1 SAHAJ INDIAN INDIVIDUAL INCOME TAX RETURN AY 2011-12

<b>A1</b> FIRST NAME		<b>A2</b> MIDDLE NAME	
<b>A3</b> LAST NAME		<b>A4</b> PERMANENT ACCOUNT NUMBER	
<b>A5</b> SEX <input type="radio"/> Male <input type="radio"/> Female	<b>A6</b> DATE OF BIRTH DDMMYYYY	<b>A7</b> INCOME TAX WARD/CIRCLE	
<b>A8</b> FLAT/DOOR/BUILDING		<b>A9</b> ROAD/STREET	
<b>A10</b> AREA/LOCALITY		<b>A11</b> TOWN/CITY/DISTRICT	
<b>A12</b> STATE		<b>A13</b> PINCODE	
<b>A14</b> EMAIL ADDRESS			
<b>A15</b> RESIDENTIAL/OFFICE PHONE NO. WITH STD CODE		<b>A16</b> MOBILE NO.	
<b>A17</b> Fill only one if you belong to <input type="radio"/> Government <input type="radio"/> PSU <input type="radio"/> Others			
<b>A18</b> Fill only one <input type="radio"/> Tax Refundable <input type="radio"/> Tax Payable <input type="radio"/> Nil Tax Balance <b>A19</b> Fill only one <input type="radio"/> Resident <input type="radio"/> Non Resident <input type="radio"/> Resident but not ordinarily resident			
<b>A20</b> Fill only one: filed <input type="radio"/> Before due date-139(1) <input type="radio"/> After due date-139(4) <input type="radio"/> Revised Return-139(5) OR in response to notice <input type="radio"/> 142(1) <input type="radio"/> 148 <input type="radio"/> 153A/153C			
<b>A21</b> If revised		Receipt Number of Original Return	
		and Date of Filing Original Return DDMMYYYY	

## PART B - GROSS TOTAL INCOME Whole-Rupee(₹) only.

<b>B1</b> Income from Salary/Pension <small>NOTE⇒ Ensure to fill "Sch TDS1" given in Page 2</small>	▶ B1
<b>B2</b> Income from One House Property	▶ B2 ( )
<b>B3</b> Income from other sources <small>NOTE⇒ Ensure to fill "Sch TDS2" given in Page 2</small>	▶ B3 ( )
<b>B4</b> Gross Total Income (B1 + B2 + B3)	▶ B4 ( )

## PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

<b>C1</b>	▶ C1 <b>80C</b>	▶ C2 <b>80CCC</b>	▶ C3 <b>80CCD</b>
	▶ C4 <b>80CCF</b>	▶ C5 <b>80D</b>	▶ C6 <b>80DD</b>
to	▶ C7 <b>80ddb</b>	▶ C8 <b>80E</b>	▶ C9 <b>80G</b>
	▶ C10 <b>80GG</b>	▶ C11 <b>80GGA</b>	▶ C12 <b>80GGC</b>
<b>C13</b>	▶ C13 <b>80U</b>		
<b>C14</b>	Total Deductions ( Add items C1 to C13 )		▶ C14
<b>C15</b>	Taxable Total Income( B4 - C14 )		▶ C15 ( )

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL



Permanent Account Number grid

PART D—TAX COMPUTATION AND TAX STATUS

Main tax computation grid with fields D1 to D14 for various tax components like Tax Payable, Relief, Interest, TDS, etc.

Bank Account Details (Mandatory in all cases irrespective of refund due or not)

Bank account details section including fields for Account No., MICR Code, Type of account, Refund by, and Exempt income.

VERIFICATION

I, \_\_\_\_\_ son/ daughter of \_\_\_\_\_ solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete...

Signature and date verification section with 'SIGN HERE' and date grid.

TRP details section for tax return preparers, including Name, TRP PIN, Amount to be paid, and TRP Signature.

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

Table with 4 columns: BSR CODE, DATE OF DEPOSIT, CHALLAN NO, TAX PAID. Rows R1 to R5.

NOTE=> (1) Enter the totals of Advance Tax and Self Assessment Tax in D9 and D10 (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY [As per Form 16 issued by Employer(s)]

Table with 4 columns: TAN, NAME OF THE EMPLOYER, INCOME UNDER SALARY, TAX DEDUCTED. Rows S1 to S3.

NOTE=> (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11 (2) Continue in Supplementary Schedule TDS1 if you cannot fill within Sch TDS1

Sch TDS2 - DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

Table with 4 columns: TAN, NAME OF THE DEDUCTOR, TAX DEDUCTED, AMT OUT OF(iii) CLAIMED THIS YR. Rows T1 to T4.

NOTE=> (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2



PERMANENT ACCOUNT NUMBER

Permanent Account Number grid

AY 2011-12

FIRST NAME

MIDDLE NAME

LAST NAME

Name fields grid

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

Table with 4 columns: TAN (col.i), NAME OF THE EMPLOYER (col.ii), INCOME UNDER SALARY (col.iii), TAX DEDUCTED (col.iv). Rows S4 to S30.



PERMANENT ACCOUNT NUMBER

Permanent Account Number input boxes

AY 2011-12

FIRST NAME

MIDDLE NAME

LAST NAME

Name input boxes for First, Middle, and Last Name

**SUPPLEMENTARY SCHEDULE TDS 2** (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

TAN (col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED (col.iii)	AMT OUT OF (iii) CLAIMED THIS YR (col.iv)
T5			
T6			
T7			
T8			
T9			
T10			
T11			
T12			
T13			
T14			
T15			
T16			
T17			
T18			
T19			
T20			
T21			
T22			
T23			
T24			
T25			
T26			
T27			
T28			
T29			
T30			
T31			



PERMANENT ACCOUNT NUMBER

Grid for Permanent Account Number

AY 2011-12

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for Name fields

SUPPLEMENTARY SCHEDULE IT (To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

Table with 4 columns: BSR CODE, DATE OF DEPOSIT, CHALLAN NO, TAX PAID. Rows R6 to R32.